

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

OA 808/99

New Delhi this the 9th day of April, 1999.

Hon'ble Shri S.R. Adige, Vice Chairman(A)  
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Ms. Laxmi Gupta,  
D/O Late Raghunath Prasad  
R/O 475-B, 4th Avenue,  
Smith Road, Allahabad (UP)  
R/O at New Delhi mentioned in  
Verification.

(By Advocate Sh. Imtiaz Ahmed)

..Applicant

Vs.

1. The Union of India  
through the Secretary,  
Ministry of Railway,  
Rail Bhawan, New Delhi.
2. The Chairman, Railway Board,  
Rail Bhawan, New Delhi.
3. General Manager, Northern Railway,  
Baroda House, New Delhi.
4. Divisional Railway Manager,  
Northern Railway, DRM Office,  
Allahabad (UP)
5. Sr. Divisional Mechanical Engineer,  
Northern Railway, DRM Office,  
Allahabad (UP)

.. Respondents

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman(A)

Shri Ahmed prays for and is allowed permission to  
withdraw the OA.

Under the circumstances OA is dismissed as withdrawn.

*Lakshmi Swaminathan*  
(Smt. Lakshmi Swaminathan)  
Member (J)

*S.R. Adige*  
(S.R. Adige)  
Vice Chairman (A)

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